

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

25.03.2021

O.A./350/1750/2015
 (HG) (IOTBC)

PRABHAT KR BISWAS
 -V/S-
 INCOME TAX



ITEM NO:22

FOR APPLICANTS(S) Adv. : Mr. J. R. Das

FOR RESPONDENTS(S) Adv.: Mr. B. B. Chatterjee

Notes of The Registry	Order of The Tribunal
	<p>ard Id. counsel for both sides.</p> <p>Since the applicant has already been expired on 27.09.2020, OA abates.</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>